

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1022/2011

JAYASWAMY

Appellant

VERSUS

STATE OF KARNATAKA

Respondent

Date : 01-06-2018 This matter was called on for pronouncement of judgment today.

For Appellant

Mr. Shanthakumar V. Mahale, Adv.
Mr. Rajesh Mahale, AOR

For Respondent

Mr. Joseph Aristotle S., AOR

Hon'ble Mr. Justice Mohan M. Shantanagoudar pronounced the judgment of the Bench comprising Hon'ble Mr. Justice L. Nageswara Rao and His Lordship.

The appeal is allowed in part, in terms of the signed non-reportable judgment.

(Deepak Guglani)
Court Master

(Kailash Chander)
Court Master

(Signed non-reportable judgment is placed on the file)